GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.1389 TO BE ANSWERED ON 10.02.2021

RAILWAY PROJECTS IN KOLAR

1389. SHRI S. MUNISWAMY:-

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has any plans to transfer BGML lands for construction of new railway projects in Kolar district in Karnataka;
- (b) if so, the details thereof;
- (c) whether any representations/requests have been received in this regard; and
- (d) if so, the action taken by the Government thereon?

ANSWER

MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI PIYUSH GOYAL)

(a) and (b): Railway has taken up construction of 24 Km long Marikuppam – Kuppam new line. Project involves acquisition of 49.71 acre (0 to 4.7 Km) Bharat Gold Mines Limited (BGML) land. Railway has deposited ₹2.78 crore for BGML land cost including administration charge as demanded by BGML to High Court of Karnataka and based on this BGML has given working permission to take up the work. Further, Ministry of Mines is processing for necessary approvals for transferring the land to Railways.

(c) and (d): Proposal/requests/representations from State Governments and various public representatives and other organisations for Railway works/projects are received at Divisional Offices, Zonal Offices and in the Ministry from time to time. As receipt of such proposal is a continuous and dynamic process and is spread over different departments and offices, compendium of such proposals is not maintained.
